

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 243**  
**(IB)-731(ND)2019**

**IN THE MATTER OF:**

**M/s. Concept Incorporation**

... **Applicant/Petitioner**

**Vs.**

**M/s. DCP India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 17.03.2021**

**CORAM:**


**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 16.04.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**